



Title: Re: Request to expedite the process of releasing the funds for backward border districts.

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Thank you, Sir. Through you, I would like to draw the attention of this House to an urgent matter which is falling under the Ministry of Home Affairs, namely, the Border Area Development Fund (BADP).

Sir, my Parliamentary Constituency, Krishnanagar, has eight blocks in total, four blocks in Krishnanagar-I, Tehatta-I, Karimpur-II and Chapra fall under the border with Bangladesh. The Union Government, through its BADP programme, used to give us substantial funds for development. However, for the past three years, these funds had not been coming. We have just got the sanction for the Financial Year 2020-21. This is causing huge problems in the areas, especially in these backward border districts. I would urge *Via* you to the Ministry of Home Affairs to expedite the process of releasing the funds and to give us the action plan for that year with that Financial Year.

Thank you, Sir.